

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 22 FEB 1988

APPLICATION NO 140

188 (F)

W.P.No.

APPLICANT

Shri N.Y. Samagar

vs

RESPONDENTS

The Supdt of Post Offices, Sirsi Division,
Sirsi & 2 Orx

To

1. Shri N.Y. Samagar
Postal Assistant
Sirsi Head Post Office
Sirsi
Uttara Kannada District
2. Shri M. Madhusudan
Advocate
1074-1075, Banashankari I Stage
Bangalore - 560 050

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER ~~ORDER~~ /
~~ORDER~~ passed by this Tribunal in the above said application
on 12-2-88.

Encl: as above.

R. A. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

d/c

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. 140 of 1988

Applicant

N. V. Samagav

Advocate for Applicant

M. Madhusudan

Respondent

v/s The Supdt of Post Offices,
Sirsi & 2 Ors

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p><u>KSPVC/PSM</u> <u>Order</u></p> <p>Perused the office objections and heard Shri M. Madhusudan, learned counsel for the applicant. The office has rightly pointed out that the dispute raised by the applicant was not a service dispute that falls within the jurisdiction of this Tribunal constituted under the Administrative Tribunals Act, 1985.</p> <p>Shri M. Madhusudan, in our opinion, very rightly seeks leave of this Tribunal to withdraw this application with liberty to approach the appropriate civil court in the matter. Permission sought for is granted.</p> <p>Application is rejected as withdrawn.</p>



TRUE COPY

DEPUTY REGISTRAR (JDL) *[Signature]*
CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE

psv

Sd/-
VICE CHAIRMAN

[Signature]
12/2/88

Sd/-
MEMBER (A)